



Government of India, Ministry of Finance, Department of Revenue

भारत सरकार, वित्त मंत्रालय, राजस्व विभाग

Central Board of Indirect Taxes and Customs (CBIC)

केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड (सीबीआईसी)

Office of the Additional Director General of Systems

प्रणाली महानिदेशालय के अतिरिक्त महानिदेशक का कार्यालय

GST and Central Excise, GST Bhavan, 1st and 5th floor,

जीएसटी और केंद्रीय उत्पाद शुल्क, जीएसटी भवन, पहली और पांचवी मंजिल,  
No. 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai -600034

सं. 26/1, महात्मा गाँधी रोड, नुगंबक्कम, चेन्नई-600034

File No: DGSYS/APP/CZU/RGMO/1/2025-ACES/GST O/o-ADG-DGS-ZU-CHENNAI-Part(1)

Date: as e-signed

**ADVISORY No. 06/2026 – Procedure for filing HSNS Returns in Form HSNS RET-01**

Sub: HSNS Cess - HSNS Returns Filing Procedure on CBIC Taxpayer's portal -  
Regarding.

\*\*\*\*\*

Attention is invited to The Health Security se National Security Cess (HSNS Cess) Act, 2025 notified on 16.12.2025 and introduced with effect from 01.02.2026.

2. The HSNS Cess Application functionalities are developed and hosted on the designated Portal ([www.cbic-gst.gov.in](http://www.cbic-gst.gov.in)) (herein after referred to as the 'Portal') and are functional from 01.02.2026.
3. The step-by-step procedure for Filing HSNS Returns in FORM HSNS RET-01 on the taxpayer portal i.e., '[www.cbic-gst.gov.in](http://www.cbic-gst.gov.in)' with screenshots is detailed in ANNEXURE-A.
4. The above advisory may be widely circulated to sensitize the field officers and trade.

**Digitally signed by**  
**Sahil Inamdar**

**Date: 12-03-2026**

**13:23:23** सहिल इनामदार | Sahil Inamdar

Encl.-As above

अतिरिक्त महानिदेशक | Additional Director General,  
प्रणाली महानिदेशालय, चेन्नई | DG Systems, Chennai

To

1. All the Pr. Chief Commissioners/Chief Commissioners of GST Zones.
2. The Pr. DG/DG, DGGI/DGGST/DG (Audit)/DG (TPS).
3. The Commissioner, GST (Policy Wing).
4. The Commissioner, Central Excise (Policy Wing).
5. All the Pr. Commissioners/Commissioners of GST.
6. The Pr. ADG /ADGs of Systems, New Delhi/ Bengaluru / Kolkata/ Mumbai
7. The Joint Secretary, TRU 1
8. The Joint Secretary, DOR.
9. Web master, CBIC

Copy submitted to.

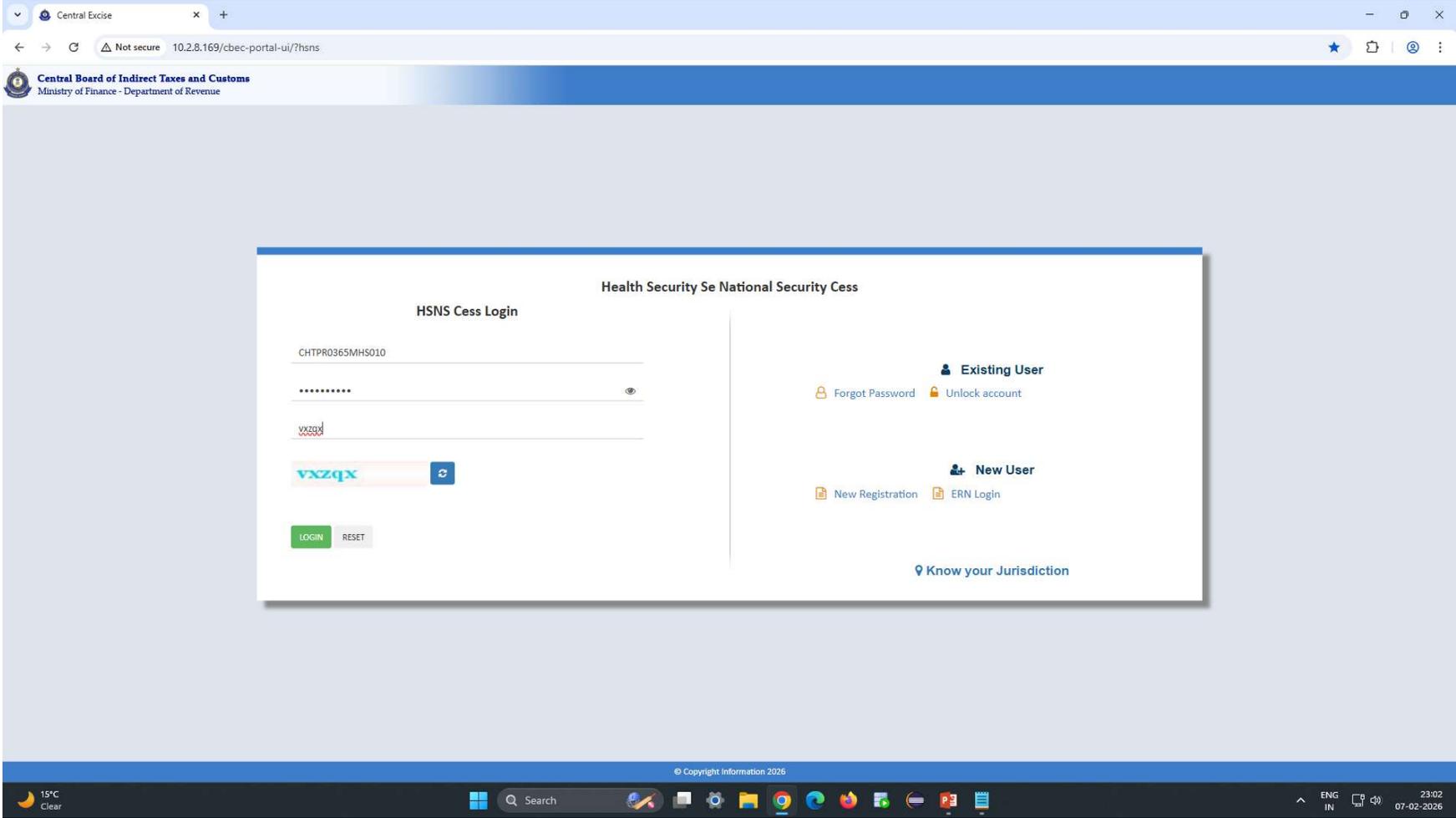
1. The Pr. Director General, Systems & Data Management, New Delhi -----for information
2. PS to the Member (IT) ----- for information.

## ANNEXURE-A: STEP BY STEP PROCEDURE FOR FILING FORM HSNS RET-01

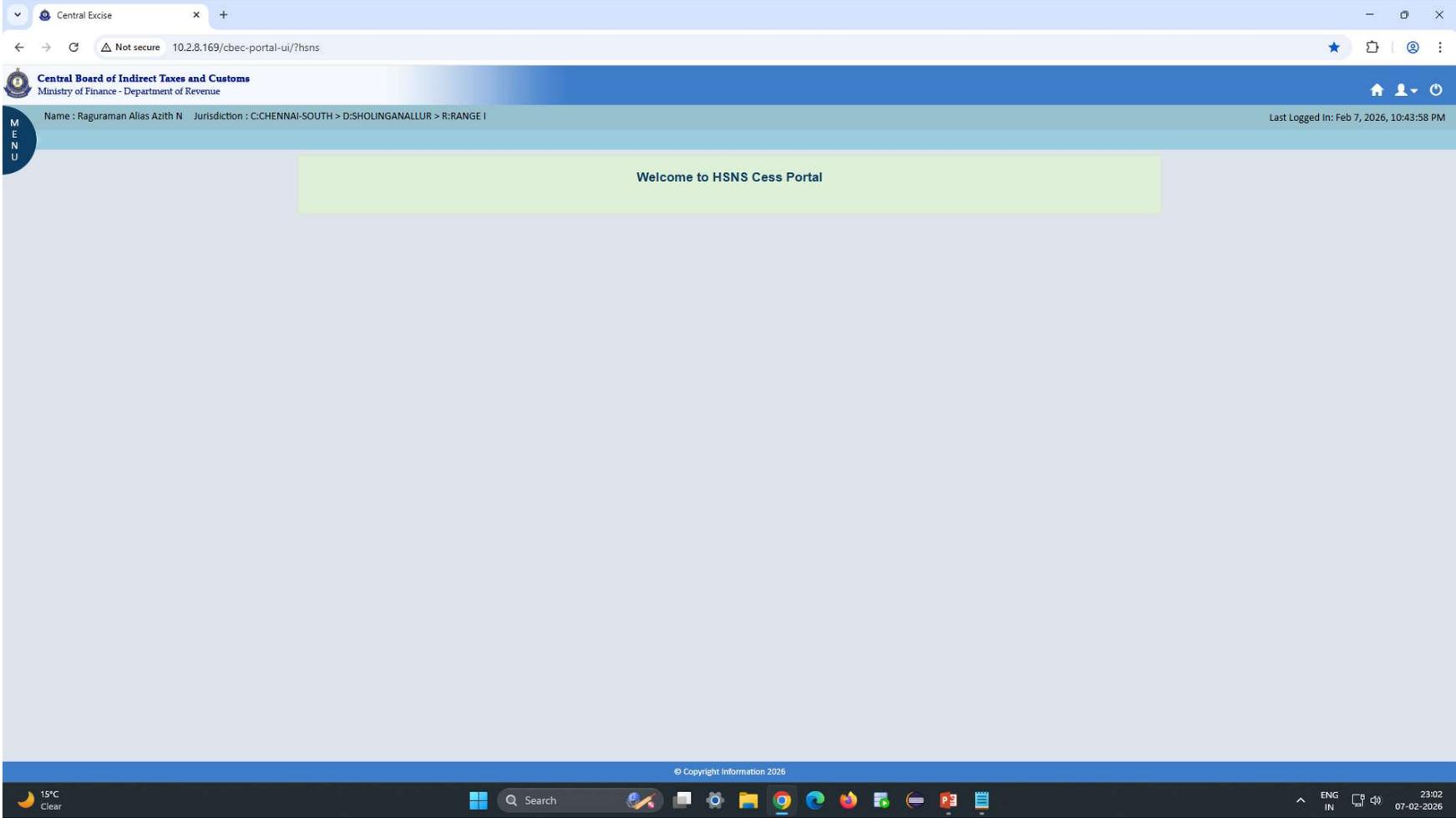
1. The Portal for HSNS cess is [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in).

The screenshot shows the homepage of the Central Board of Indirect Taxes and Customs (CBIC) portal. The browser address bar displays [cbic-gst.gov.in/#](http://cbic-gst.gov.in/#). The page header includes the Ministry of Finance - Department of Revenue logo, the CBIC logo, and the 'NATION TAX MARKET' logo. A navigation menu contains links for GST Acts, Services, SVDRS, ACES (CE&ST), Archives, HSNS, and SBS Login. A yellow banner at the top right contains the text 'Report Tax Fraud, click here'. The main content area features a large orange and yellow background with a sun and mountains. On the left, it says 'CBEC Central Board of Excise and Customs is now'. On the right, it says 'CBIC Central Board of Indirect Taxes and Customs @cbic\_india'. Below this, there are three sections: 'What's New' with a list of updates, 'Image Gallery' with a photo of a building and the text 'GST DAY Celebrated at CBIC offices across the country', and 'CBIC MITRA HELPDESK' with a 'Query Form' and contact information '1800 425 0232' and 'GSTN HELPDESK'. The Windows taskbar at the bottom shows the system tray with the date '04-02-2026' and time '21:47'.

2. Click on HSNS> HSNS CESS Login which leads to the relevant Login page for registered persons.

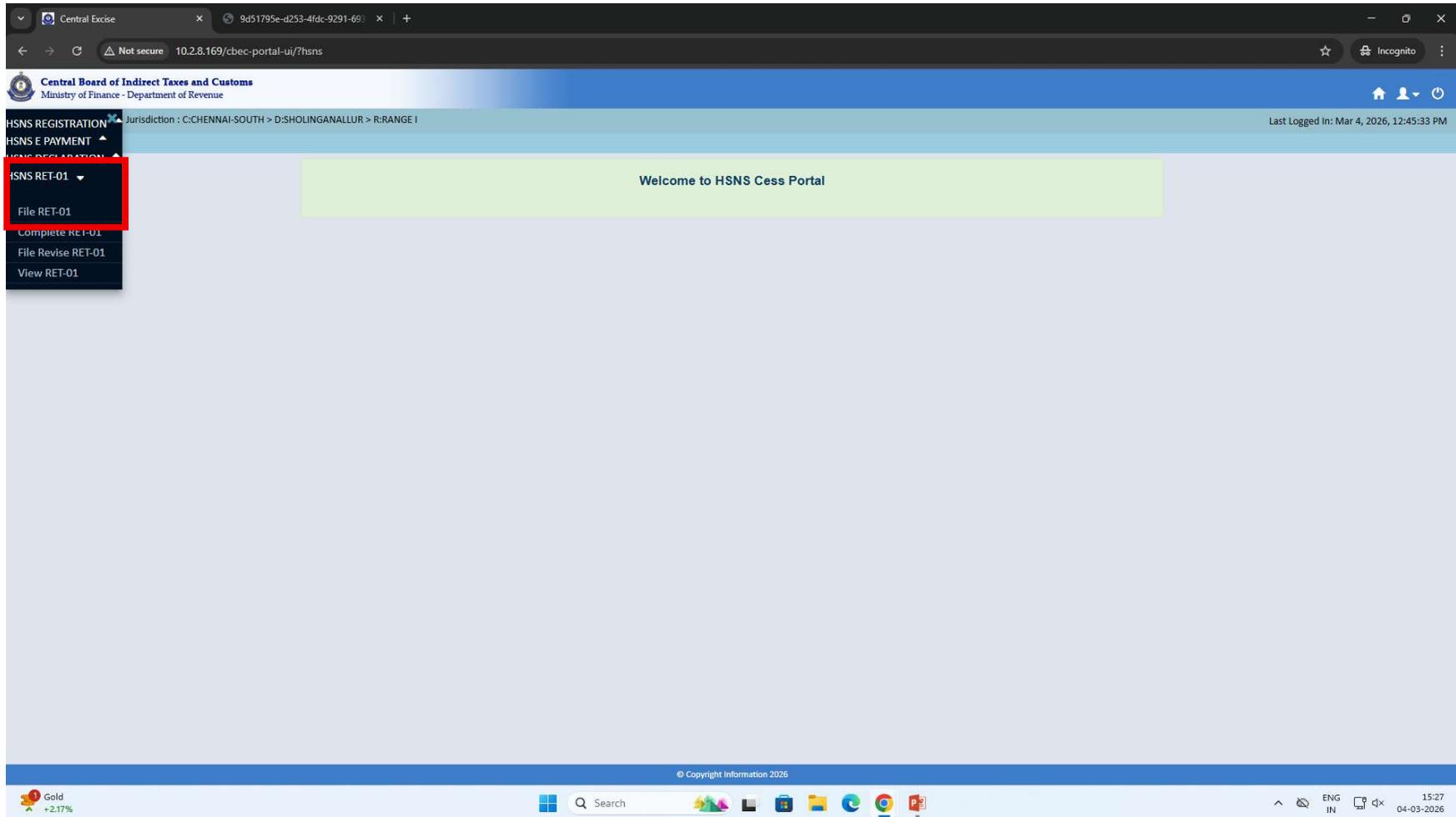


3. Registered person needs to enter login credentials and click on submit button after which the registered person's dashboard will appear.



4. As per Rule 14(1) of HSNS Rules 2026, every registered person shall furnish a monthly return in FORM HSNS RET-01 on the Portal along with the documents specified in the said Form, on or before the 20th day of the succeeding month.

To file HSNS Returns, go to Menu > HSNS RET-01 > File RET-01.



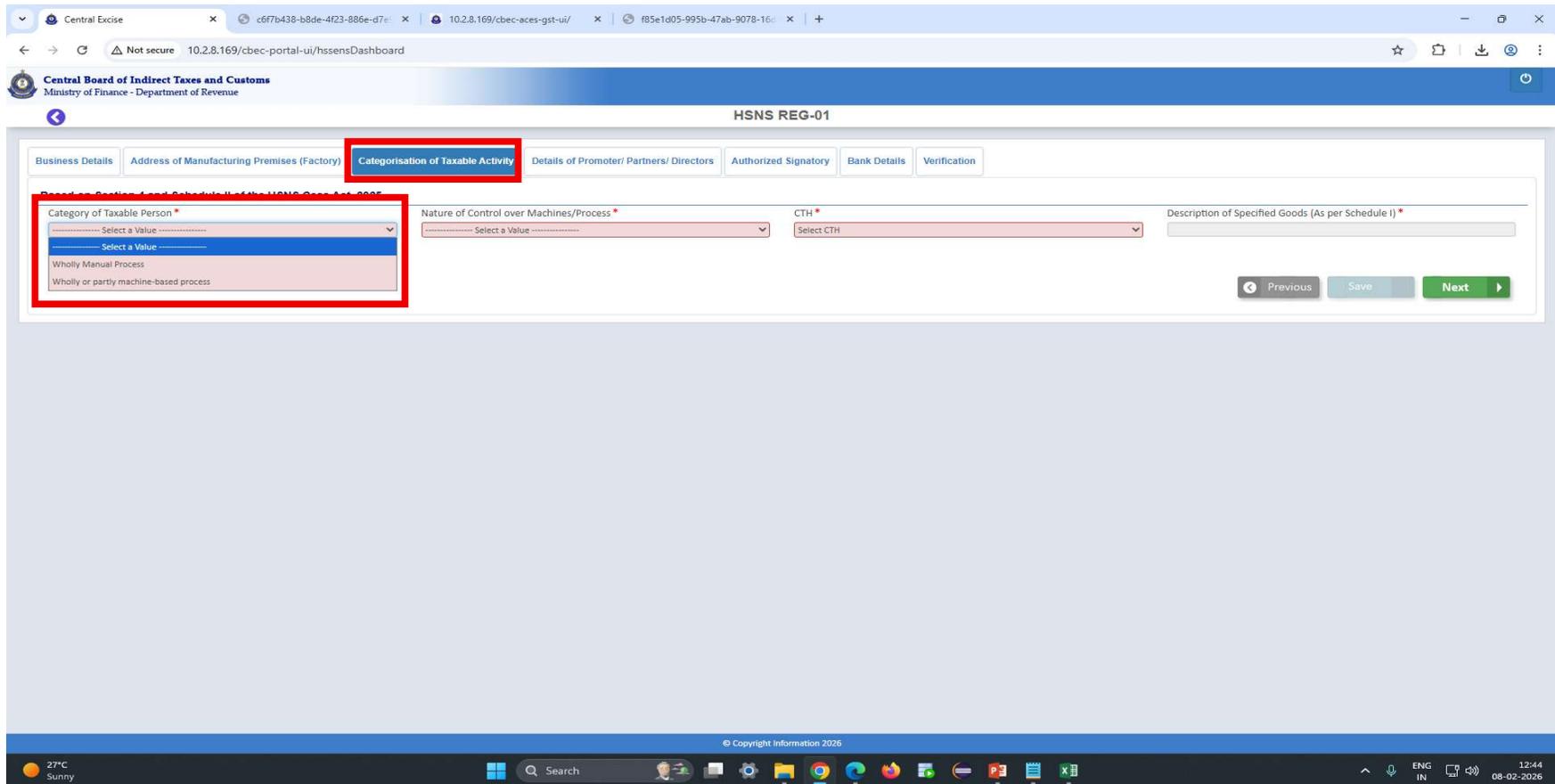
5. On clicking 'File RET-01', the following page will be displayed on the screen. After selecting the year and Month, the registered person needs to click 'Proceed' button for filing the Return.

The screenshot displays the 'Filing Return' interface on the Central Board of Indirect Taxes and Customs portal. The page header includes the organization's name and the user's jurisdiction: 'Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R-RANGE I'. The last logged-in time is 'Mar 4, 2026, 12:24:59 PM'. The form contains the following fields:

Registration No.	Name	Type of Return *	Year *	Month *	Proceed
CGRPB2175GHS021	abhinav	HSNS RET-01	2026	February	Proceed

The 'Year' and 'Month' dropdown menus, along with the 'Proceed' button, are highlighted with red boxes in the original image. The Windows taskbar at the bottom shows the date as 04-03-2026 and the time as 12:47.

6. During the **Registration**, the registered person had to select the “Category of Taxable Person” under “Categorisation of Taxable Activity” among the two options, namely 1. Wholly or Partly Machine-based Process , and 2. Wholly Manual Process.



## PROCEDURE FOR FILING HSNS RETURNS: For WHOLLY MANUAL PROCESS

7. If the Registered person had selected “Category of Taxable Person” under “Categorisation of Taxable Activity” as “Wholly Manual Process” in the form HSNS REG-01, the following screen namely FORM HSNS RET-01 with Table 3 namely ‘Details of Cess payable for the month (Wholly manual process)’ will appear.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:24:59 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB2175GHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

3. Details of cess payable for the month (Wholly manual process) as per Table below:  
*(Relevant for computation of cess under section 5(4) read with Table 2 of Schedule II of the Act)*

Whether the manual process is undertaken Yes/No (1)	Applicable monthly cess payable (Fixed) (2)
Select	0.00
<b>Total (B):</b>	<b>₹ 0.00</b>

Next Save

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Gold +2.11%

Search

ENG IN 12:48 04-03-2026

## 8. DETAILS OF CESS PAYABLE

- 8.1. Drop down menu containing YES and NO will be available under the Tab, 'Details of CESS Payable'. The Registered Person needs to select 'Yes' if the manual process is undertaken for the return period and 'No' if not undertaken.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:24:59 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB2175GHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

Details of CESS payable for the month (Wholly manual process) as per Table below:  
(Relevant for computation of cess under section 5(4) read with Table 2 of Schedule II of the Act)

Whether the manual process is undertaken Yes/No (1)	Applicable monthly cess payable (Fixed) (2)
Select	0.00
Select	
Yes	₹ 0.00
No	

Next Save

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SA - NZ In 7 hours 12:49 04-03-2026

8.2. Cess payable amount should be entered by the Registered person under the heading 'Applicable monthly Cess payable (Fixed)'.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:24:59 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB2175GHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

3. Details of cess payable for the month (Wholly manual process) as per Table below:  
*(Relevant for computation of cess under section 5(4) read with Table 2 of Schedule II of the Act)*

Whether the manual process is undertaken Yes/No (1)	Applicable monthly cess payable (Fixed) (2)
Yes	1100000
Total (B):	₹ 1,100,000.00

Next Save

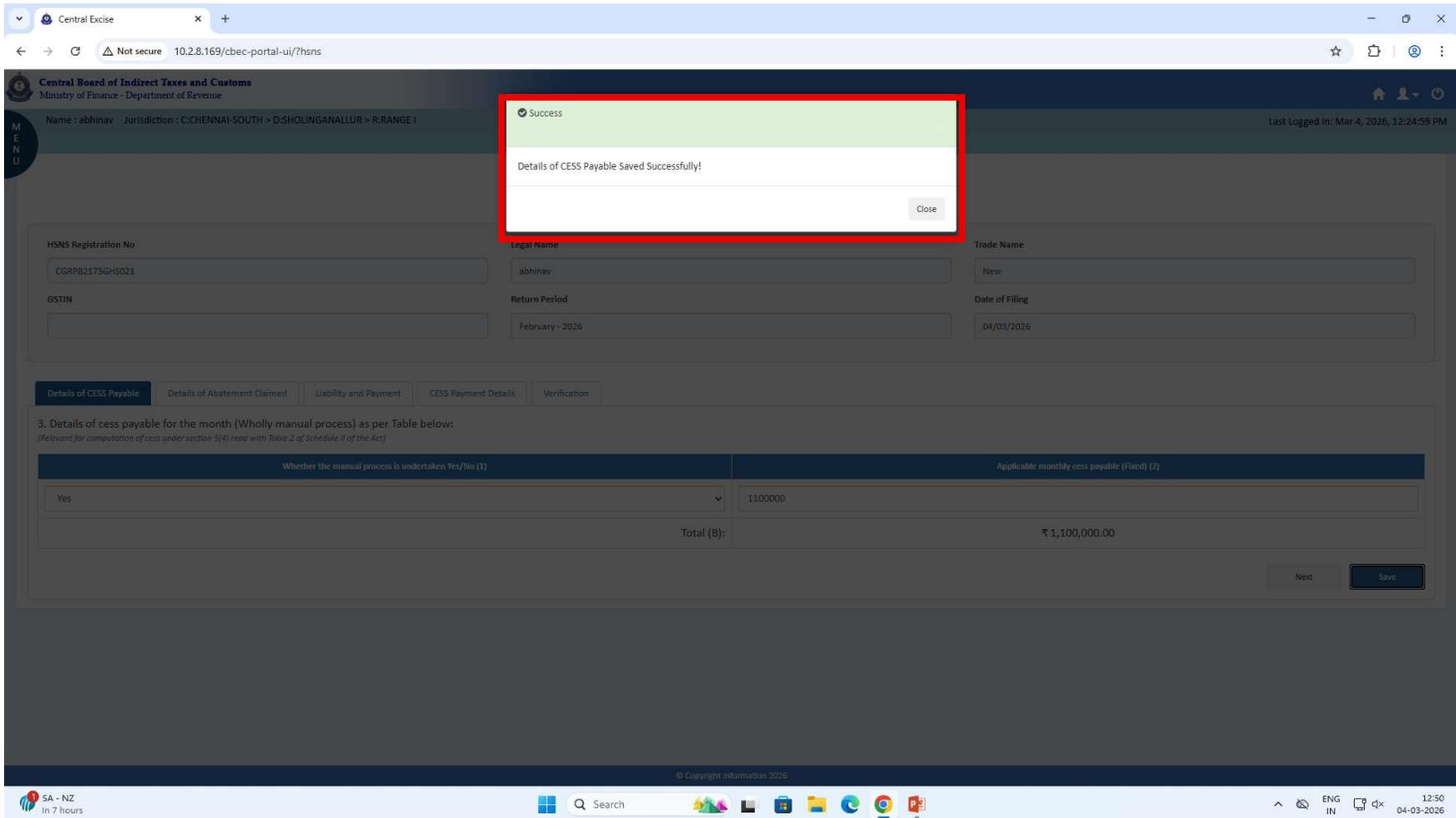
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SA - NZ in 7 hours

Search

ENG IN 12:50 04-03-2026

8.3. On clicking Save button, the following screen with the message 'Details of Cess Payable Saved Successfully' will appear.



## 9. DETAILS OF ABATEMENT

- 9.1. Under the Tab 'Details of Abatement Claimed', columns such as Details of Abatement Order issued in the previous month, Amount ordered to be abated by the proper officer under rule 15(3) and Documents are available. The Registered person needs to enter the required details under the table 4B- Details of abatement (Manual Process) and upload the relevant Abatement order issued by the proper officer under 'Document'.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:24:59 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB2175GHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | **Details of Abatement Claimed** | Liability and Payment | CESS Payment Details | Verification

4B. Details of abatement (Manual process) as per Table below:

Sl. No.	Details of Abatement Order issued in the previous month (Order No. and Date) (1)		Amount ordered to be abated by the proper officer under rule 15(3) (2)	Documents (PDF, max 2MB) (3)	Action
1	01/2026	04/03/2026	5000	<a href="#">Choose File</a>   AFBFS8783_REG-01.pdf ✓ AFBFS8783CHS001_BENGALURU_REG-01.pdf	
			Total (C2):	₹ 5,000.00	

Previous | Next | Save

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9.2 Once the details are entered, the registered person should click on the 'Save' button before proceeding to the next page. Then the message namely 'Details of Abatement Claimed Saved Successfully' will appear as shown below.

The screenshot displays the Central Board of Indirect Taxes and Customs portal. A success message is highlighted in a red box, stating "Details of Abatement Claimed Saved Successfully!". Below the message, there are input fields for registration details. The table below shows the details of abatement claims for two months.

Sl. No.	Details of Abatement Order issued in the previous month (Order No., and Date) (1)			Amount ordered to be abated by the proper officer under rule 15(3) (2)	Documents (PDF, max 2MB) (3)	Action
1	01/2026	04/03/2026		5000	<a href="#">Choose File</a> AFBFS783_REG-01.pdf ✓ AFBFS783CHS001_BENGALURU_REG-01.pdf	
2	02/2026	04/03/2026		6000	<a href="#">Choose File</a> AAJCK4549_REG-02.pdf ✓ AAJCK4549GHS001_MEERUT_REG-02.pdf	
				Total (C2):	₹ 11,000.00	

Navigation buttons: Previous, Next, Save, Add Row.

## 10. LIABILITY AND PAYMENT

10.1. 'Liability and Payment' details should be furnished under Table 5, namely 'Summary of liability and payment'. The registered person can enter the details viz., Total Cess payable on manual process, Interest for delayed payment (if any), Penalty (if any), etc. Total Amount payable will be automatically calculated by the system after deducting 'Net abatement claimed'.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:24:59 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB2175GHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | **Liability and Payment** | CESS Payment Details | Verification

5. Summary of liability and payment as per Table below:

Sl. No. (1)	Description (2)	Amount (Rs.) (3)
1.	Total cess payable on machines (A)	0
2.	Total cess payable on manual process (B)	1100000
3.	Less: Net abatement claimed (C=C1+C2)	11000
4.	Net cess payable (D=A+B-C)	1089000
5.	Interest for delayed payment (if applicable as per section 17 of the Act) (E)	0
6.	Penalty (if applicable) (F)	0
7.	Total Amount payable (G=D+E+F)	1089000

Previous Save

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30°C Sunny | Search | ENG IN | 12:55 04-03-2026

10.2 Once the details are entered, the registered person should click on the 'Save' button, then the entries will be saved and the message namely 'Liability and Payment Details Saved Successfully' will appear as shown below.

The screenshot shows a web browser window with the URL `10.2.8.169/cbec-portal-ui/?hsns`. The page header identifies the user as 'abhinav' in the 'CHENNAI-SOUTH > DSHOLINGANALLUR > R-RANGE I' jurisdiction. A green success message box is highlighted with a red border, containing the text: 'Success' and 'Liability and Payment Details Saved Successfully!'. Below the message, there is a 'Close' button. The main form area contains fields for 'HSNS Registration No' (CGRPB2175GH5021), 'Legal Name' (abhinav), 'Trade Name' (New), 'GSTIN', 'Return Period' (February - 2026), and 'Date of Filing' (04/03/2026). A navigation bar includes tabs for 'Details of CESS Payable', 'Details of Abatement Claimed', 'Liability and Payment', 'CESS Payment Details', and 'Verification'. Below this is a section titled '5. Summary of liability and payment as per Table below:' followed by a table.

Sl. No. (1)	Description (2)	Amount (Rs.) (3)
1.	Total cess payable on machines (A)	0
2.	Total cess payable on manual process (B)	1100000
3.	Less: Net abatement claimed (C=C1+C2)	11000
4.	Net cess payable (D=A+B-C)	1089000
5.	Interest for delayed payment (if applicable as per section 17 of the Act) (E)	0
6.	Penalty (if applicable) (F)	0
7.	Total Amount payable (G=D+E+F)	1089000

At the bottom of the form, there is a 'Previous' button and a 'Save' button. The footer of the page includes the text '© Copyright information 2026' and a Windows taskbar showing the date '04-03-2026' and time '12:55'.

## 11. CESS PAYMENT DETAILS

11.1. Details of Cess payment such as Challan No., Date of Payment, Bank Name, Amount are to be furnished by the Registered person under the table 6 namely ' Cess payment details'. Multiple challan details can be entered by clicking 'Add Row' button.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R-RANGE I Last Logged In: Mar 4, 2026, 12:24:59 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB2175GHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | **CESS Payment Details** | Verification

6. Cess payment details as per Table below:

Sl. No. (1)	Challan No. (CIN) (2)	Date of Payment (3)	Bank Name (4)	Amount (Rs.) (5)	Action
1	TRANS35575153357053921370	18/05/2020	SBI	1080000	
Total:				₹ 1080000	

Previous Next Save

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30°C Sunny Search ENG IN 12:59 04-03-2026

11.2 Once the challan details are entered the registered person should click the 'Save' button, then the entries will be saved and the message namely 'CESS Payment Details Saved Successfully' will appear as shown below.

The screenshot displays the Central Board of Indirect Taxes and Customs (CBIC) portal. A success message is highlighted in a red box, stating "CESS Payment Details Saved Successfully!". Below the message, the user's profile information is visible: Name: abhinav, Jurisdiction: C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R-RANGE I, and Last Logged In: Mar 4, 2026, 12:45:33 PM. The main form contains fields for HSNS Registration No (CGRP82175GH5021), Legal Name (abhinav), Trade Name (New), GSTIN, Return Period (February - 2026), and Date of Filing (04/03/2026). The "CESS Payment Details" tab is active, showing a table with the following data:

Sl. No. (1)	Challan No. (CIN) (2)	Date of Payment (3)	Bank Name (4)	Amount (Rs.) (5)	Action
1	29190704140818400041	04/07/2019	SBI	12000	
Total:				₹ 12000	

Navigation buttons include "Previous", "Next", and "Save". The footer shows the system date and time as 04-03-2026, 14:59.

## 12. Verification

### 12.1 The Authorized Signatory has to furnish self-declaration with regard to Verification

The screenshot displays the 'FORM HSNS RET-01' interface on the Central Board of Indirect Taxes and Customs portal. The page title is 'FORM HSNS RET-01 [See rule 14(1)] Monthly return for payment of Health Security se National Security Cess'. The user is logged in as 'abhinav' with jurisdiction 'C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R-RANGE I'. The 'Verification' tab is highlighted in red.

**7. Verification**

I, Aravind (Name of Authorized Signatory), son/daughter of Verma hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that the Cess has been self-assessed as per the capacity determined under section 5 of the Act.

**Place \***  
Chennai

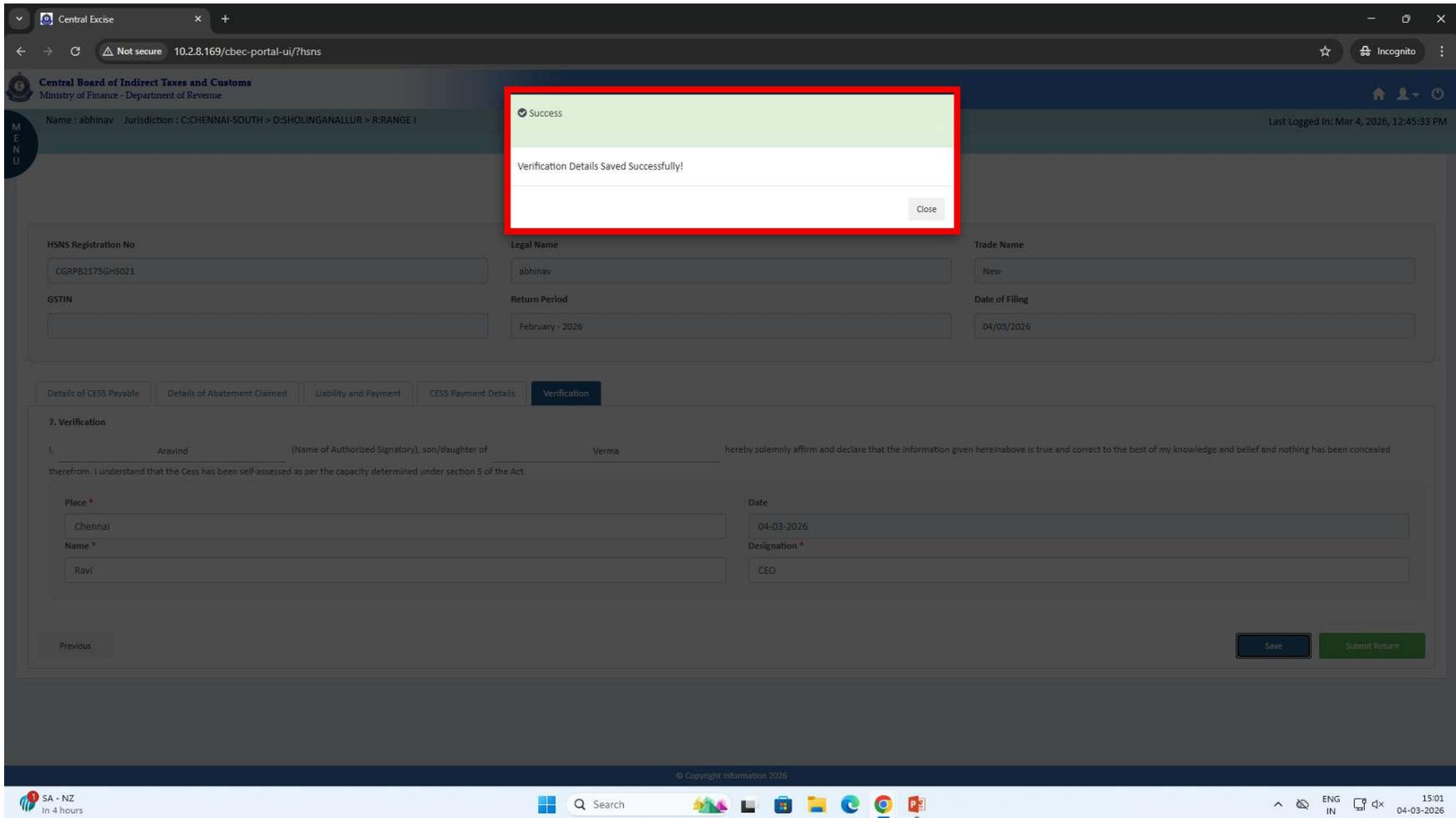
**Name \***  
Ravi

**Date**  
04-03-2026

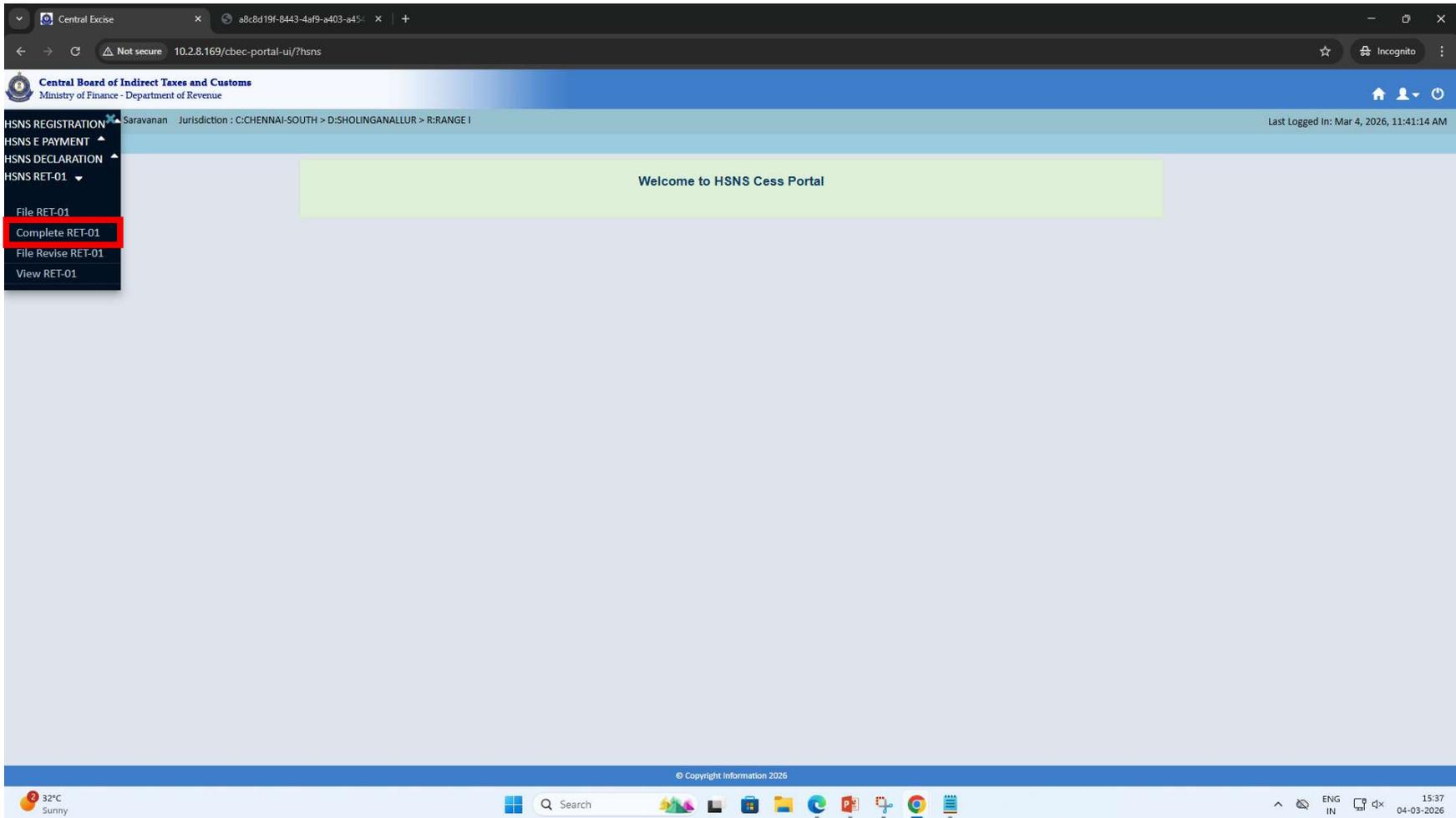
**Designation \***  
CEO

Buttons: Previous, Save, Submit Return

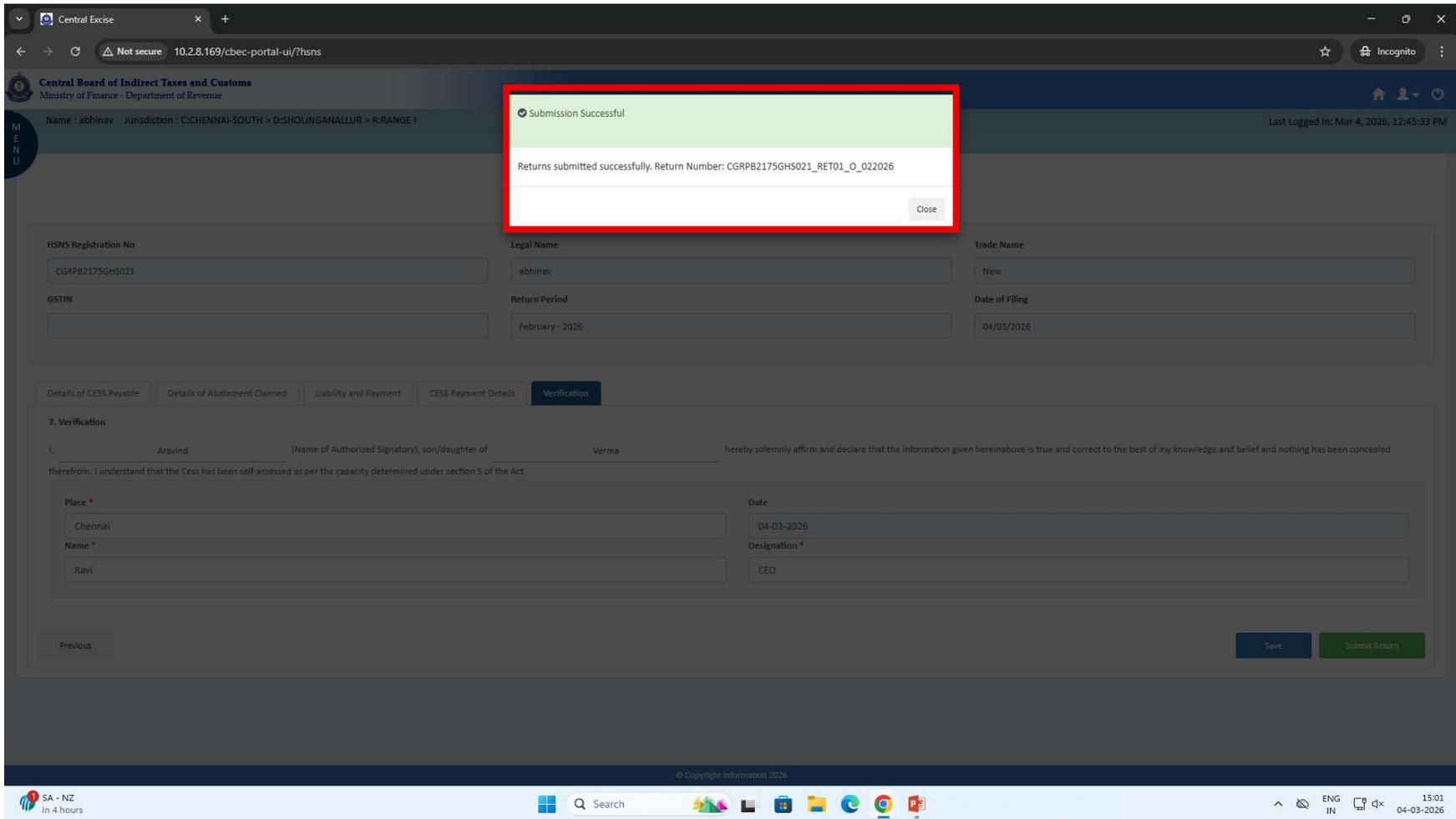
12.2 Once the entries are made, the registered person should save the data by clicking the 'Save' button. On saving the data, the following page with the message 'Verification Details Saved Successfully' will appear.



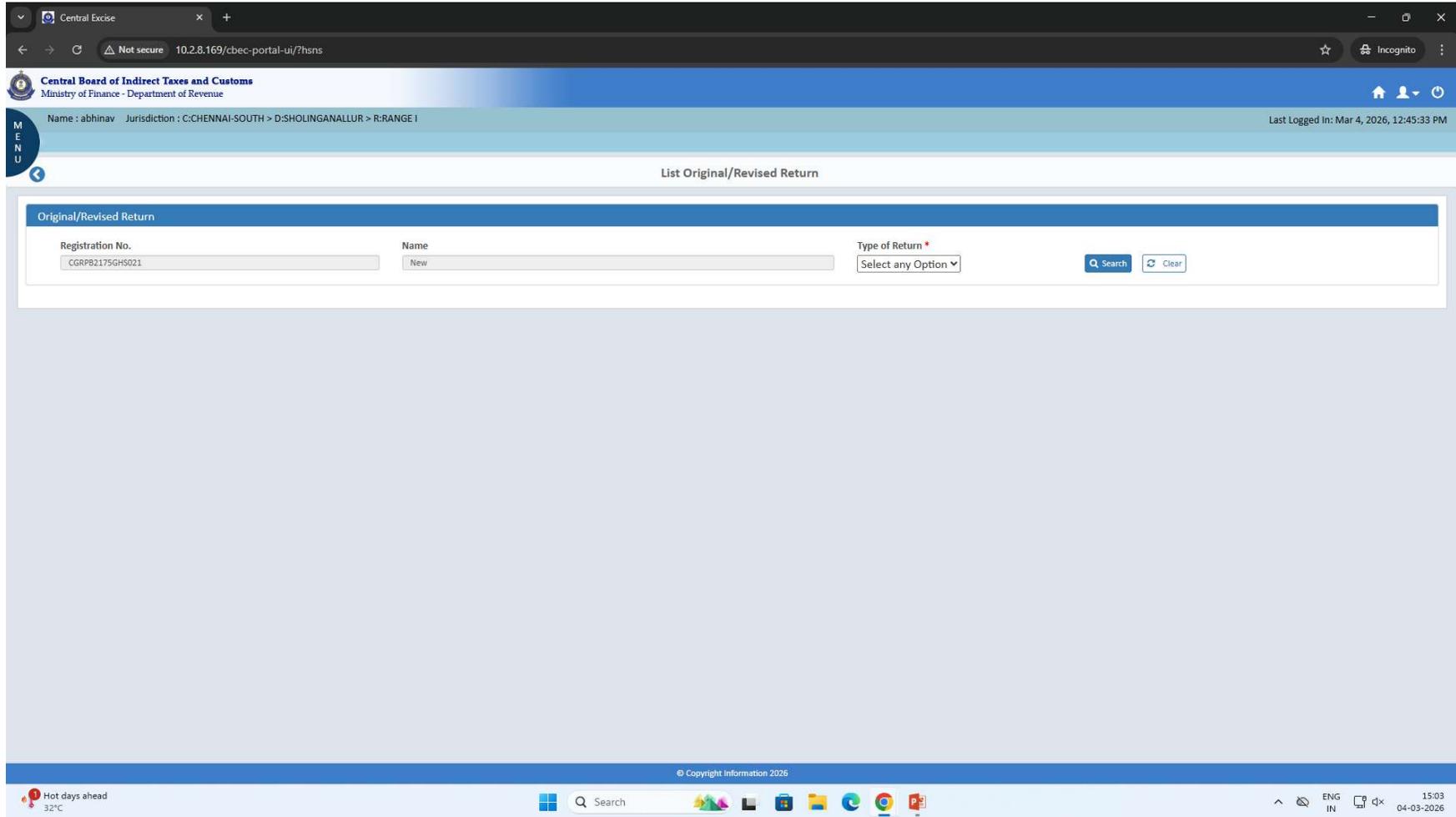
**12.3** In case the registered person is not able to complete the return due to various reasons, he can login subsequently, continue filling the data from where it was left by clicking MENU> Complete RET-01 and submit the completed return HSNS RET-01.



12.4 On clicking 'Submit Return' button, the return will be submitted and the following message mentioning the Return number will appear.



12.5 On clicking 'View RET-01' under the menu, the following page will appear with the registration number, Name and Types of Returns.



12.6 On selecting 'HSNS RET-01' from the dropdown box under 'Type of Return', the following page will appear with the registration number, Return Month & Year, Date Filed, Type of Returns and Acknowledgement Receipt.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R-RANGE I Last Logged In: Mar 4, 2026, 12:45:33 PM

List Original/Revised Return

Original/Revised Return

Registration No. CGRPB2175GHS021 Name New Type of Return \* HSNS RET-01

Search Clear

Sl. No.	Return Number	Return Month & Year	Date Filed	Type of Return	Acknowledgement Receipt
1	CGRP2175GHS021_RET01_O_022026	February - 2026	04/03/2026	HSNS RET-01	<a href="#">A</a>

« Previous 1 Next »

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Hot days ahead 32°C

Search

ENG IN 15:03 04-03-2026

12.7 The registered person can download the Acknowledgement for filing the return as below on clicking the icon under 'Acknowledgement Receipt'

	
<b>ACKNOWLEDGEMENT RECEIPT HSNS RET-01</b>	
The monthly return of HSNS RET-01 for the month February 2026 has been submitted successfully. The date of submission is 04-03-2026. The return number is CGRPB2175GHS021_RET01_O_022026. Please quote this number for future reference.	
Date of Generation	: 04-03-2026
Assessee Name	: New
Registration Number	: CGRPB2175GHS021
Commissionerate	: CHENNAI-SOUTH
Division	: SHOLINGANALLUR
Range	: RANGE I
Filed By	: CGRPB2175GHS021

12.8 On clicking the 'Return Number' which is a hyperlink, the form HSNS RET-01 filed by the registered person will appear.

The screenshot shows a web browser window with the URL [10.2.8.169/cbec-portal-ui/2hsns](https://10.2.8.169/cbec-portal-ui/2hsns). The page header identifies the user as 'abhinav' from the 'CHENNAI-SOUTH' jurisdiction. The main heading is 'List Original/Revised Return'. Below this, there is a search form with the following fields:

- Registration No.: CGRPB2175GHS021
- Name: New
- Type of Return: HSNS RET-01

Buttons for 'Search' and 'Clear' are present. Below the search form is a table with the following data:

Sl. No.	Return Number	Return Month & Year	Date Filed	Type of Return	Acknowledgement Receipt
1	<a href="#">CGRP B2175GHS021_RET01_O_022026</a>	February - 2026	04/03/2026	HSNS RET-01	<a href="#">43</a>

Navigation links 'Previous' and 'Next' are shown below the table. The footer of the page includes a copyright notice for 2026 and a system tray with a weather warning for 32°C and the date 04-03-2026.

12.9 The registered person can also download the return filed by clicking the button 'Download PDF' which is available on the right side corner of the page.

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:45:33 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No. CGRPPB2175GHS021 Legal Name abhinav Trade Name New

GSTIN Return Period February 2026 Date of Filing 04/03/2026

Details of cess payable for the month Details of abatement claimed Liability & Payment Cess payment details Verification [Download PDF](#)

3. Details of cess payable for the month (Wholly manual process) as per Table below:  
*(Relevant for computation of cess under section 5(4) read with Table 2 of Schedule II of the Act)*

Whether the manual process is undertaken Yes/No (1)	Applicable monthly cess payable (Fixed) (2)
Yes	1100000
Total (B):	
₹ 1100000	

[Next](#)

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Hot days ahead 32°C

Search

ENG IN 15:03 04-03-2026



Ministry of Finance - Department of Revenue  
Central Board of Indirect Taxes and Customs



## 1. Basic information

HSNS Registration No.	CGRP2175GHS021	Date of Filing	04/03/2026
Legal Name	abhinav	Trade Name	New
GSTIN		Return Period	February / 2026
ARN	CGRP2175GHS021_RET01_O_022026		

## 3. Details of cess payable for the month (Wholly manual process)

Sl. No.	Whether the manual process is undertaken (Yes/No)	Applicable monthly cess payable (Fixed)
1	Yes	1100000
<b>Total (B):</b>		<b>₹ 1100000</b>

## 4B. Details of abatement (Manual process)

Details of Abatement Order Issued in the previous month		Amount ordered to be abated by the proper officer under rule 15(3)
Order No.	Order Date	
01/2026	04-03-2026	5000
02/2026	04-03-2026	6000
<b>Total (C2):</b>		<b>₹ 11000</b>

### 13. FILING OF REVISED RETURN:

13.1 As per Rule 14(2) of HSNS Rules 2026, a registered person who has filed a return under sub-rule (1) may rectify any incorrect particulars or omission furnished in the said return, before the end of the calendar month in which the original return is filed. The registered person can rectify any incorrect particulars in any of the Tabs by clicking File Revise RET-01 under MENU. After rectification of the entries, the same should be saved and submitted.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:45:33 PM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: CGRPB217SGHS021  
Legal Name: abhinav  
Trade Name: New  
GSTIN:   
Return Period: February - 2026  
Date of Filing: 2026-03-04

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

3. Details of cess payable for the month (wholly manual process) as per table below:  
(Relevant for computation of cess under section 5(4) read with Table 2 of Schedule II of the Act)

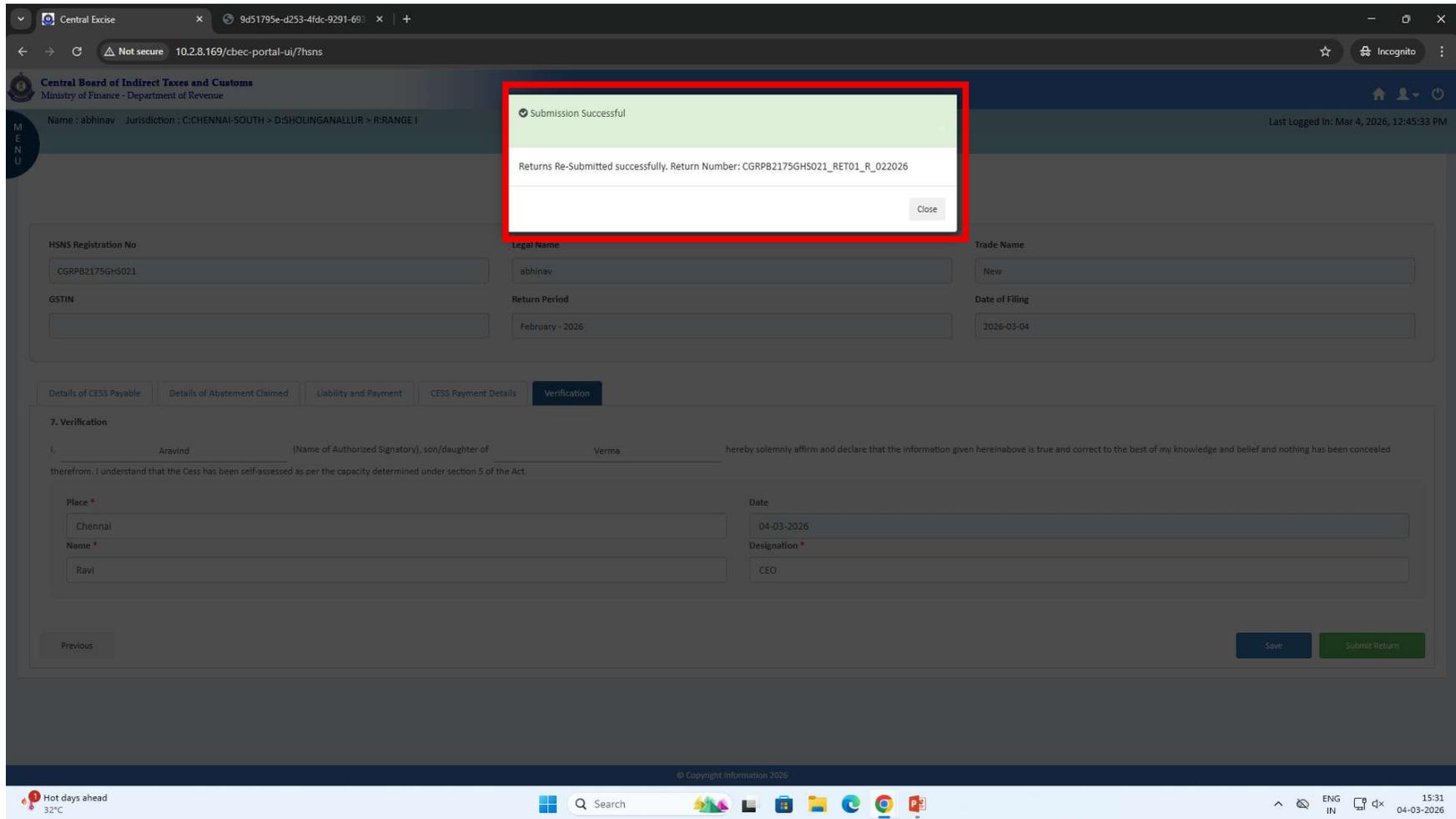
Whether the manual process is undertaken Yes/No (1)	Applicable monthly cess payable (Fixed) (2)
Yes	900000
Total (B):	₹ 900,000.00

Next Save

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13.2 Once the revised return is submitted, the following message viz., 'Returns Re-Submitted successfully, Return Number: xxxxxxxxxxxx'



13.3 On clicking 'View RET-01' under the menu, the registered person can view both the returns i.e., Original Return and Revised Return filed. Details entered can be viewed by clicking the Return Number which is a hyperlink. The 'Acknowledgment Receipt' & Returns filed also can be downloaded by following the steps mentioned above. The returns filed namely Original/Revised can be identified in the 'Return Number' column as 'Registration number\_RET01\_O\_Date' / 'Registration number\_RET01\_R\_Date' respectively.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : abhinav Jurisdiction : C:CHENNAI-SOUTH > D:SHOULINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 12:45:33 PM

List Original/Revised Return

Original/Revised Return

Registration No. CGRP82175GHS021 Name New Type of Return \* HSNS RET-01

Search Clear

Sl. No.	Return Number	Return Month & Year	Date Filed	Type of Return	Acknowledgement Receipt
1	CGRP82175GHS021_RET01_R_022026	February - 2026	04/03/2026	HSNS RET-01	<a href="#">Download</a>
2	CGRP82175GHS021_RET01_O_022026	February - 2026	04/03/2026	HSNS RET-01	<a href="#">Download</a>

« Previous 1 Next »

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## PROCEDURE FOR FILING HSNS RETURNS : For MACHINE PROCESS

### 14. MACHINE PROCESS

**14.1** During Registration, if the Registered person had selected “Category of Taxable Person” under “Categorisation of Taxable Activity” as “Wholly or Partially Machine Process” in the form HSNS REG-01, the following screen namely FORM HSNS RET-01 with Table 3 namely ‘Details of Cess payable for the month (Machine based)’ will appear.

**FORM HSNS RET-01**  
[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: HCHPP6417AHS033  
 Legal Name: Parthipan Saravanan  
 Trade Name:   
 GSTIN:   
 Return Period: February - 2026  
 Date of Filing: 04/03/2026

**2. Details of cess payable for the month (Machine-based) as per the Table below:**  
*(Relevant for computation of cess under section 5(2) read with Table 1 of Schedule II of the Act)*  
**Note:** The cess is calculated based on the maximum rated speed and weight of the specified goods (e.g., Pan Masala) as declared in Form HSNSDEC-I.

Sl. No. (1)	Machine Registration No. [A dropdown box containing registered No. of machines will be shown in the rows] (2)	Machine Status			Applicable Monthly Cess Rate (As per Schedule II) (Rs.) (6)	Total Cess Payable (Rs.) (7)	Action
		Working Status for the Month (Yes/No) (3)	Date of Sealing [DD/MM/YYYY] (4)	Date of Desealing [DD/MM/YYYY] (5)			
1	Select Machine	Select	DD/MM/YYYY	DD/MM/YYYY	0.00	0.00	
Total (A):						₹ 0	

14.2 Under the Tab 'Details of CESS Payable', columns namely Machine Registration Number, Machine status, Applicable Monthly Cess Rate, Total Cess Payable will be available.

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Name : Parthipan Saravanan Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 11:41:14 AM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: HCHPP6417AHS033  
Legal Name: Parthipan Saravanan  
Trade Name:   
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

2. Details of cess payable for the month (Machine-based) as per the Table below:  
*(Relevant for computation of cess under section 5(2) read with Table I of Schedule II of the Act)*

**Note:** The cess is calculated based on the maximum rated speed and weight of the specified goods (e.g., Pan Masala) as declared in Form HSNSDEC-1.

Sl. No. (1)	Machine Registration No. [A dropdown box containing registered No. of machines will be shown in the rows] (2)	Machine Status			Applicable Monthly Cess Rate (As per Schedule II) (Rs.) (6)	Total Cess Payable (Rs.) (7)	Action
		Working Status for the Month (Yes/No) (3)	Date of Scaling [DD/MM/YYYY] (4)	Date of Descaling [DD/MM/YYYY] (5)			
1	Select Machine	Select	DD/MM/YYYY	DD/MM/YYYY	0.00	0.00	
Total (A):						₹ 0	

+ Add Row  
Next Save

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**14.3 MACHINE REGISTRATION NUMBER:** Under the Column 'Machine Registration Number', dropdown menu containing all the machine registration number will be available. The registered person needs to select the machines one by one to fill details namely Machine status, Total Cess Payable etc. relevant to the machine selected.

**FORM HSNS RET-01**  
[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: HCHPP6417AHS033  
 Legal Name: Parthipan Saravanan  
 Trade Name:   
 GSTIN:   
 Return Period: February - 2026  
 Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

2. Details of cess payable for the month (Machine-based) as per the Table below:  
 (Relevant for computation of cess under section 5(2) read with Table I of Schedule II of the Act)  
**Note:** The cess is calculated based on the maximum rated speed and weight of the specified goods (e.g., Pan Masala) as declared in Form HSNSDEC-I.

Sl. No. (1)	Machine Registration No. [A dropdown box containing registered No. of machines will be shown in the rows] (2)	Machine Status			Applicable Monthly Cess Rate (As per Schedule II) (Rs.) (6)	Total Cess Payable (Rs.) (7)	Action
		Working Status for the Month (Yes/No) (3)	Date of Sealing [DD/MM/YYYY] (4)	Date of Desecaling [DD/MM/YYYY] (5)			
1	Select Machine	Select	DD/MM/YYYY	DD/MM/YYYY	0.00	0.00	
Total (A):						₹ 0	

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**14.4 MACHINE STATUS:** Under the heading 'Machine Status', sub columns such as Working status for the month (Yes/No), Date of Sealing, Date of Desealing are available. The registered person should select Yes or No as working status for the month against the concerned Machine Registration Number. Also, the particulars namely 'Date of Sealing' and 'Date of Desealing', if any, shall be entered by the registered person.

**FORM HSNS RET-01**  
[See rule 14(1)]  
Monthly return for payment of Health Security se National Security Cess

HSNS Registration No: HCHPP6417AHS033  
Legal Name: Parthipan Saravanan  
Trade Name:   
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

2. Details of cess payable for the month (Machine-based) as per the Table below:  
(Relevant for computation of cess under section 5(2) read with Table I of Schedule II of the Act)

**Note:** The cess is calculated based on the maximum rated speed and weight of the specified goods (e.g., Pan Masala) as declared in Form HSNSDEC-1.

Sl. No. (1)	Machine Registration No. [A dropdown box containing registered No. of machines will be shown in the rows] (2)	Machine Status			Applicable Monthly Cess Rate (As per Schedule II) (Rs.) (6)	Total Cess Payable (Rs.) (7)	Action
		Working Status for the Month (Yes/No) (3)	Date of Sealing [DD/MM/YYYY] (4)	Date of Desealing [DD/MM/YYYY] (5)			
1	Select Machine	Select	DD/MM/YYYY	DD/MM/YYYY	0.00	0.00	
Total (A):						₹ 0	

[+ Add Row](#)  
[Next](#) [Save](#)

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**14.5. APPLICABLE MONTHLY CESS RATE:** The applicable Monthly Cess Rate for the machine should be entered by the registered person as per the Table 1/Table 2 of the Schedule II of the Health Security *se* National Security Cess Act, 2025. By clicking ‘Add Row’ button, the registered person can add more rows for entering data for all the registered machines.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : Parthipan Saravanan Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 11:41:14 AM

### FORM HSNS RET-01

[See rule 14(1)]  
Monthly return for payment of Health Security *se* National Security Cess

HSNS Registration No: HCHPP6417AHS033  
Legal Name: Parthipan Saravanan  
Trade Name:   
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | Details of Abatement Claimed | Liability and Payment | CESS Payment Details | Verification

2. Details of cess payable for the month (Machine-based) as per the Table below:  
*(Relevant for computation of cess under section 5(2) read with Table 1 of Schedule II of the Act)*  
**Note:** The cess is calculated based on the maximum rated speed and weight of the specified goods (e.g., Pan Masala) as declared in Form HSNSDEC-I.

Sl. No. (1)	Machine Registration No. [A dropdown box containing registered No. of machines will be shown in the rows] (2)	Machine Status			Applicable Monthly Cess Rate (As per Schedule II) (Rs.) (6)	Total Cess Payable (Rs.) (7)	Action
		Working Status for the Month (Yes/No) (3)	Date of Sealing [DD/MM/YYYY] (4)	Date of Desealing [DD/MM/YYYY] (5)			
1	Select Machine	Select	DD/MM/YYYY	DD/MM/YYYY	0.00	0.00	
Total (A):						₹ 0	

Next Save

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14.6 Once the entries are made the registered person can save the data by clicking 'save' button. Once the details are saved, the following message namely 'Details of CESS Payable Saved Successfully' will appear on the screen.

The screenshot shows a web browser window displaying the Central Board of Indirect Taxes and Customs portal. A success message is highlighted with a red box, stating "Success" and "Details of CESS Payable Saved Successfully!". Below the message, a table titled "2. Details of cess payable for the month (Machine-based) as per the table below." is visible. The table has columns for Sl. No., Machine Registration No., Machine Status (Working Status, Date of Sealing, Date of Desealing), Applicable Monthly Cess Rate, and Total Cess Payable. The table contains four rows of data and a total row (A) showing a total cess payable of ₹ 30300000. The interface also includes a "Save" button and a "Next" button.

Sl. No. (1)	Machine Registration No. [A dropdown box containing registered No. of machines will be shown in the rows] (2)	Machine Status			Applicable Monthly Cess Rate (As per Schedule II) (Rs.) (6)	Total Cess Payable (Rs.) (7)	Action
		Working Status for the Month (Yes/No) (3)	Date of Sealing [DD/MM/YYYY] (4)	Date of Desealing [DD/MM/YYYY] (5)			
1	HCHPP6417AHS033001	Yes	04/02/2026	04/03/2026	10100000	10100000	
2	HCHPP6417AHS033001	Yes	DD/MM/YYYY	DD/MM/YYYY	1010000	10100000	
3	HCHPP6417AHS033001	No	01/01/2026	DD/MM/YYYY	0	0	
4	HCHPP6417AHS033001	No	04/03/2026	DD/MM/YYYY	10100000	10100000	
Total (A):						₹ 30300000	

**15. DETAILS OF ABATEMENT CLAIMED:**

**15.1** Under the 'Details of Abatement Claimed' tab, Table 4A namely Details of abatement claimed as per order issued in previous month (Machine-based) will be available. Abatement claimed details (if any) should be entered against the Machine Registration number as mentioned in Sl. No. 9 for manual process.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : Parthipan Saravanan Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 11:41:14 AM

[See rule 14(1)]  
**Monthly return for payment of Health Security se National Security Cess**

HSNS Registration No: HCHPP6417AHS033  
Legal Name: Parthipan Saravanan  
Trade Name: [Empty]  
GSTIN: [Empty]  
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | **Details of Abatement Claimed** | Liability and Payment | CESS Payment Details | Verification

4A. Details of abatement claimed as per order issued in previous month (Machine-based) as per the Table below:

Sl. No. (1)	Machine Registration No. (System Generated) [A dropdown box containing the registered No. of machines will be shown in the rows] (2)	Details of Abatement Order Issued in the previous month (Order No. and Date) (3)		Amount ordered to be abated by the proper officer under rule 15(3) (4)	Documents upload	Action
1	HCHPP6417AHS033001	ABT01/2026	04/03/2026	300000	Choose File document (23) (2).pdf document (23) (2).pdf	[Delete]
Total (C1):				₹ 300,000.00		

Previous [Next] Save + Add Row

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15.2 The registered person can enter details of abatement claimed for more than one machine by clicking 'Add Row' button. Once entries are made, the Registered person should save the data by clicking on the 'Save' button.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : Parthipan Saravanan Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Mar 4, 2026, 11:41:14 AM

[See rule 14(1)]  
Motly return for payment of Health Security se National Security Cess

HSNS Registration No: HCHPP6417AHS033  
Legal Name: Parthipan Saravanan  
Trade Name:   
GSTIN:   
Return Period: February - 2026  
Date of Filing: 04/03/2026

Details of CESS Payable | **Details of Abatement Claimed** | Liability and Payment | CESS Payment Details | Verification

4A. Details of abatement claimed as per order issued in previous month (Machine-based) as per the Table below:

Sl. No. (1)	Machine Registration No. (System Generated) [A dropdown box containing the registered No. of machines will be shown in the rows] (2)	Details of Abatement Order Issued in the previous month (Order No. and Date) (3)		Amount ordered to be abated by the proper officer under rule 15(3) (4)	Documents upload	Action
1	HCHPP6417AHS033001	ABCDE12345/2026	04/03/2026	3000000	Choose File document (23) (2).pdf	
Total (C1):				₹ 3,000,000.00		

Previous Next **+ Add Row** **Save**

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**16 Procedure for filling entries in other tabs such as 'Liability and Payment', 'CESS Payment Details' and 'verification' are the same as mentioned for manual process.**

**The procedure mentioned in Manual process may be followed for filing Revised Return, downloading the Return and downloading the Acknowledgment Receipt.**